

रका मंत्री (श्री जयजीवन राम) : (क) 20 अक्टूबर, 1978 के पाकिस्तानी समाचार पत्र "बीबर मेंस" ने इस बक्तव्य को पाकिस्तान के बायसेनाध्यक्ष का बक्तव्य बताया है।

(ख) और (ग). पाकिस्तान के बायसेनाध्यक्ष के सहायित बक्तव्य का कोई साधारण नहीं है। ज्ञानि बढ़ाने और विशेषकर अपने पड़ोसियों के साथ अच्छे सम्बन्ध स्थापित करने की हमारी नीति की सार्वजनिक रूप से कई बार घोषणा की जा चुकी है।

इस विवरण के संबंध में भारत सरकार ने पाकिस्तान सरकार को लिखना प्रावश्यक नहीं समझा।

रोजगार के लक्ष्य

*151. श्री जनेश्वर निधु : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या योजना प्रायोग ने रोजगार के लिए निर्धारित लक्ष्य में कमी करने का निर्णय किया है;

(ख) क्या सरकार का ध्यान भारतीय वाणिज्य तथा उद्योग मण्डल के बेयरमैन, श्री बिड़ला के इस बक्तव्य की ओर दिवारा गया है कि योजना प्रायोग द्वारा रोजगार के लिए निर्धारित लक्ष्य में कमी किए जान के परिणामस्वरूप सटीमी बर्गी; और

(ग) यदि हां, तो इस बारे में सरकार की क्या प्रतिनिध्या है ?

प्रधान मंत्री (श्री मोरारजी देसाई) : (क) जी, नहीं।

(ख) जी, हां।

(ग) योजना के मास्व (1978-83) की रोजगार की क्षमता की अक्षतन उपलब्ध सूचना की ध्यान में रख कर समीक्षा की जा रही है। और जो श्री बिड़ला के कथित बक्तव्य में उल्लेख किया गया है वैसा रोजगार के लक्ष्यों में कमी करने का कोई निर्णय नहीं किया गया है। सरकार का उद्देश्य योजना में निहित रोजगार की क्षमता को अधिकतम करना है।

Power Projects in Tamil Nadu Kerala, Karnataka and Andhra Pradesh

*154. SHRI K. RAMAMURTHY: Will the Minister of ENERGY be pleased to lay a statement showing:

(a) the names of Hydro-power projects and Thermal Power Projects in the States of Tamil Nadu, Kerala, Karnataka and Andhra Pradesh that require urgent renovation; and

(b) the reasons for not initiating the renovation programme as has been done in Ukai, Subernarekha and

Koyna Projects and other 14 Thermal Projects in other parts of the country?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Units No. 5 & 6 of 110 MW each at Kothagudem thermal power station in Andhra Pradesh require renovation. The five thermal generating units installed at Ennore Thermal Power Station in Tamil Nadu, have been renovated and their performance is satisfactory. None of the hydro projects in the States mentioned need renovation.

(b) Project Renovation was a term given to the action to be taken for removing equipment deficiencies in the power stations where BHEL had supplied equipment during the last 3-4 years. There have been no complaints regarding performance of hydro generating sets supplied to Kerala, Karnataka, Tamil Nadu and Andhra Pradesh. Therefore, the question of taking up project renovation in these States on the lines as has been done at Ukai in Gujarat, Subernarekha in Bihar and Koyna in Maharashtra does not arise. As far as thermal projects are concerned, Thermal generating units at Kothagudem Thermal Power Station are the only units which require urgent renovation. Ennore Thermal Power Station in Tamil Nadu was also covered under project renovation and the work has been completed. The performance of thermal generating units at Ennore is satisfactory.

Accidents in Indian Air Force

*155. SHRI AHMED M. PATEL: Will the Minister of DEFENCE be pleased to state:

(a) the number of accidents which occurred in Indian Air Force during the last 9 months (January—September) this year;

(b) the number of persons died; and

(c) what are the reasons of these accidents?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c). The rate of accidents per ten thousand hours of flying during the period 1st of January 1978 to 30th of September 1978 is 3.12, involving the loss of 17 lives. The accident rate is lower than the annual average of the previous three years.

The accidents were relatable to various causes such as technical failure; bird strike; foreign objects in the engine; human factor; and bullet ricochet.

It will not be in the public interest to disclose greater details.

High Level Committee for problems of Shipping Industry

*156. **SHRI PIUS TIRKEY:** Will the Minister of SHIPPING and TRANSPORT be pleased to state:

(a) whether Government have constituted a High Level Committee to help solve the problems of Shipping Industry in the country;

(b) the personnel of the Committee;

(c) their terms of reference; and

(d) the approximate time by which the Committee will submit the report to Government?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No, Sir.

(b) to (d). Does not arise.

Price Rise of Paper

*157. **SHRI O. V. ALAGESAN:** Will the Minister of INDUSTRY be pleased to state:

(a) whether the prices of various types of papers have gone up;

(b) if so, the steps Government propose to take to ensure the availability of paper to consumers at reasonable price; and

(c) whether it is contemplated to introduce price and distribution control?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MALTI): (a) There is no statutory control on the prices of paper. There has been no change in the price of white printing paper which is being supplied to the educational sector at a concessional price, but the prices of some other varieties of paper have increased since January 1978.

(b) Government have been taking various steps to increase the production of paper. It is also proposed to import paper to ensure availability and ease the price situation.

(c) The question of further regulatory measures will be considered after watching the results.

Completion of work by Emergency excesses enquiry authorities

*158. **SHRI KUMARI ANANTHAN:** Will the Minister of HOME AFFAIRS be pleased to state the progress so far made by the State Governments/ Union Territories Administrations regarding the suggestion made by the Shah Commission that the Emergency Excesses Enquiry Authorities set up in the States/Union Territories should be completed by the end of December, 1978?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): The Shah Commission of Inquiry remitted 6473 complaints to the various State Governments and Union Territory Administrations for enquiry and report. The Commission has, so far, received 1887 reports.

Government has requested the State Governments and Union Territory Administrations to make efforts to complete the enquiries and submit reports to the Commission by 15th December, 1978. The complaints which still remain undisposed of by them may